

(b) details regarding Protinex production during the last three years and the price approved and the price charged during the last three years; is it true that Protinex is marketed without any market approved rate, if so, under what provisions; and

(c) whether protinex is considered drug or the food, when was it considered a food and when a drug please give details of the same?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The Annual Report for the year 1977 of M/s. Pfizer, is as follows:—  
lysate as a bulk drug.

(b) The production of Protinex for the years 1976 and 1977 as reported by M/s. Pfizer, is as follows:—

(in tonnes)

1976	1977
402.551	397.603

The production figures for the year 1978 are being collected and will be laid on the Table of the House. Protinex is being marketed by M/s. Pfizer without any price approval under Drugs (Prices Control) Order. A show-cause notice was issued to them on 5th April, 1977 for alleged violation of the provisions of Drugs (Prices Control) Order, 1970. The reply of the firm has been considered in consultation with Law Ministry. Law Ministry have advised that the provisions of the Drugs (Prices Control) Order, 1970, would not squarely apply to Protinex. In the light of this advice, the DPCO 1970 could not be applied to determine the selling price of Protinex under the provisions of that Order.

(c) Except for the period between 1972 and 1976 Pfizer have been manufacturing Protinex as a drug item. The Maharashtra State Food and Drug Administration has been advised that, should Pfizer seek to shift manufacturing Protinex as a drug item to manufacturing it as a food item, such application should be disposed of only in

consultation with the Central Government.

#### Supply of Indian Warships to Malaysia

10707. SHRI MADHAN RAO SCINDIA: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether he is aware that Malaysia has shown willingness to acquire Indian warships for its Navy,

(b) if so, his reaction thereto; and

(c) steps proposed to be taken to provide warships to that country in near future?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). There is no present proposal to supply any warships to Malaysia.

Hon'ble Member will appreciate that it will not be in the public interest to disclose any enquiries made by, or any consultations that take place with, friendly foreign Governments in regard to the supply or procurement of Defence equipment.

#### Production of Petroleum Products

10708. SHRI YUVRAJ: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the production of petroleum products has fallen this year as compared to the production of last year; and

(b) if so, whether measures have been taken to augment production and stabilise prices, if so, the details and if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The total production of petroleum products in the refineries of the country in 1978-79 was about